

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 107**

**CP (IB) No. 128/Chd/Hry/2022**

**IN THE MATTER OF:-**

Sandeep Tauran &Ors.

...Petitioner

Versus

Primezone Capital Pvt. Ltd.

...Respondent

**Under Section: 7, IBC 2016**

**Order delivered on 05.06.2024**

**CORAM:**

**SH. L. N. GUPTA  
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR  
MEMBER (JUDICIAL)**

**PRESENT:**

**For the petitioner** : Mr. Viren Sharma, Advocate

**For the respondent** : Mr. Nahush Jain, proxy counsel for Ms. Pridhi Singla,  
Advocate

**ORDER**

Written submissions have been filed by Id. counsel for the petitioner vide Diary No.743/5 dated 25.04.2024. The same is taken on record. It is stated by Id. proxy counsel for the respondent that he can argue the matter and he may be granted liberty to file the short written submissions after concluding of the arguments.

On the commencement of the arguments by Id. counsel for the petitioner, the issue of the threshold limit has been raised and according to Id. counsel for the petitioner there are only 37 units in the project, namely, "**Prime Residential**" at "**Prime City**" situated at Sector 10, Assandh, District Karnal, Haryana and claims to meet the threshold limit.

At this stage, when we asked the Id. proxy counsel for the respondent to indicate the total number of units in a project, he admitted that even he does not know

the total number of projects and this particular project is not registered with RERA. However, in these circumstances, respondent is directed to file a counter-affidavit to the affidavit filed by the petitioners in support of the threshold limit to indicate clearly the exact number of total units in the project, namely, "**Prime Residential**" at "**Prime City**" situated at Sector 10, Assandh, District Karnal, Haryana as per the filings with Statutory or Sectoral Authorities including RERA. Let the same be filed within two weeks and matter be listed on 29.07.2024.

Sd/-  
**(L. N. GUPTA)**  
**MEMBER (TECHNICAL)**  
Tanvi

Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (JUDICIAL)**